



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,23rd November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 A.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/5873/2006 FIXED	REGISTRAR GENERAL OF GAUHATI HIGH COURT Versus THE UNION OF INDIA and ORS	MR. N DUTTA(AMICUS CURIAE) D K MISHRA(AMICUS CURIAE	GA, ASSAM AG,AP AG, ASSAM AG, MIZORAM AG, NAGALAND
	WITH			
2	WP(C)/5373/2006	IN RE - THE GOVERNMENT OF ASSAM and ORS Versus XXX	-DO-	GA, ASSAM AG, ASSAM SC, F.DEPTT.
	WITH			
3	WP(C)/4273/2007	XXX Versus IN RE - THE STATE OF ASSAM and ORS	MR S S DEY	GA, ASSAM
	WITH			
4	WP(C)/4489/2007	XXX Versus IN RE - THE STATE OF ASSAM and ORS	-DO-	GA, ASSAM
	WITH			
5	PIL/31/2011	SHRI TADAR NYAKUM and ANR Versus THE STATE OF ARUNACHAL PRADESH AND ORS	T TAGUM T ULI	MR.D K MISHRA MR.I CHOUDHURY AMICUS CURIAE
	WITH			
6	PIL/62/2011	MAHINDRA HAZARIKA Versus THE STATE OF ASSAM and ANR.	MR.U K NAIR SC, GHC	GA, ASSAM MRS.B GOYAL
	WITH			
7	WP(C)/6424/2011	SHRI GAUTAM BORAH, ADVOCATE Versus THE STATE OF ASSAM AND ORS	AMICUS CURIE MRS.R S CHOUDHURY	GA, ASSAM
	WITH			
8	CRP/165/2016 CRP NO. 02/2015 (AP) IN I.A. NO. 99/2015 (AP)	SHRI KOMDUK LOYA and ANR. Versus SHRI HIKOM LOYA and 2 ORS.	MR.K JINI MR.G KATO MR.B PICHA MR.T T TARA	MR.D PANGING MR.K PERME MR.V JAMOH MR.D SOKI

9 **WITH**
WP(C)/2865/2016

ARUNACHAL PRADESH CASE
WP(C) NO. 07/2015

KANGGONG APANG
Versus
THE STATE OF ARUNACHAL PRADESH
AND 3 ORS

MR.T TAMUT
MR.B TAMING
MR.T OMO
MR.N PADA
MR.K DARANG
MR.D LAJJI

MR.A PANOR(R 4)
MR.T TATAKR4
MR.O PERME(R 4)
MR.B GADI(R 4)
MS.P SANGEETA(R 4)
GA, AP
MR.J KAMDUK(R 4)
MR.O DUGGONG(R 4)
MS.N DANGGEN(R 4)

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LEAVE NOTE OF ADVOCATES FOR 23/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
7)	DR. B N GOGOI	16-11-2020	To	22-12-2020
8)	MR. D K SHARMA	22-11-2020	To	30-11-2020



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[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-I]

**THIS BENCH WILL SIT AFTER RISING OF THE
LARGER BENCH COMPRISING OF HONOURABLE THE
CHIEF JUSTICE(ACTING), HONOURABLE MR.
JUSTICE M.R. PATHAK AND HONOURABLE MR.
JUSTICE S. SHYAM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/63/2020 FIXED	HIFZUR RAHMAN CHOUDHURY Versus THE UNION OF INDIA AND 10 ORS.	MR H R CHOUDHURY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, HEALTH AND F W ASSTT.S.G.I.
2	PIL/70/2020 FIXED	ASSAM PUBLIC WORKS AND ANR Versus THE UNION OF INDIA AND 14 ORS	MR. U K NAIR MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM ASSTT.S.G.I. GA, MIZORAM SC, FOREST
3	WP(C)/2020/2020 FIXED	M/S. SHIV STEEL INDUSTRIES Versus PUNJAB NATIONAL BANK AND ANR.	MR J C GAUR MS. M GAUR MS. A JAIN	MR. A. GANGULY, SC, PNB
4	WP(C)/4863/2020 CAVT. NO.06482/020, BY STATEMENT	M/S GABHARU ENTERPRISE AND 3 ORS Versus THE BANK OF BARODA AND 6 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. B BHAGAWATI MR. T CHAKRABORTY	GA, ASSAM MR H GUPTA SC, BANK OF BARODA FOR CAVEATOR
ADMISSION				
5	WP(C)/4683/2019 WP(C) 4472/2018(D/O), BY STATEMENT	MANMITA BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	K BORPUJARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	MR. D SAIKIA MR. S C KEYAL GA, ASSAM MR. S BORA MR. A GANGULY MR. B GOGOI MR T CHHETRI SC, HEALTH
WITH				
6	Review.Pet./132/2019	THE STATE OF ASSAM AND 3 ORS Versus VICKY KUMAR PATEL	MR. D SAIKIA MR. B GOGOI MR. D UPAMANYA	GA, ASSAM MR. M SARANIA MD. S U AHMED MS. I KEITZAR
7	PIL/39/2020 WITH SEALED COVER , FIXED	GAUTAM UZIR Versus THE UNION OF INDIA AND 5 ORS.	MR G UZIR PETITIONER IN PERSON	GA, ASSAM ASSTT.S.G.I. SC, OIL

8	PIL/62/2020 FIXED	MARGHERITA SENIOR CITIZENS ASSOCIATION AND 4 ORS Versus THE UNION OF INDIA AND 12 ORS ORDERS	MR. S CHETIA MR. J P MORE	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA SC, FOREST
9	PIL(Suo Moto)/3/2017 WITH I.A.(Civil)/941/2018 in PIL(Suo Moto)/3/2017	X X X X Versus IN RE- STATE OF ASSAM and 10 ORS. XXX Versus THE STATE OF ASSAM AND 10 ORS.	MR.S S DEY SC, GHC MR H K DAS MR. U PATHAK	GA, ASSAM MR. T C CHUTIA (R-1 TO 4) FOREST DEPTT. GA, ASSAM SC, WATER RESOURCE SC, GMC SC, G M D A
10	Mat.App./45/2019 WITH LCR, FIXED WITH I.A.(Civil)/3645/2019 in Mat.App./45/2019	SRI SUSHIL CHANDRA BISWAS Versus SMTI. SHIBANI SARKAR SMTI. SHIBANI SARKAR Versus SUSHIL CH. BISWAS	MR. P K DEKA MD. S ALOM N CHAUDHURY MS F AHMED MR. S K GHOSH	MR. P K DEKA
11	WA/198/2019 BY STATEMENT	SMTI. ASANGLA T AIER Versus SMTI. THUNGDENO MOZHUI AND 10 ORS.	MR S S DEY MR. K N CHOUDHURY MR. M NATH MR. J PATOWARY MR. A BHATTACHARJEE MR. D J KAPIL	MR D K MISHRA MR. B PRASAD GA, NAGALAND FOR CAVEATOR
12	WA/216/2019 BY STATEMENT WITH I.A.(Civil)/2811/2019 in WA/216/2019	SURABHI BHATTACHARYYA Versus THE STATE OF ASSAM AND 20 ORS. SURABHI BHATTACHARYYA Versus THE STATE OF ASSAM AND 20 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS. S KATAKEY SC, HEALTH SC, HEALTH
13	WITH WA/251/2019	MS. SHRISTI DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. C CHOUDHURY MS P DASGUPTA MS. S. TODI SC, HEALTH SC, MEDICAL COUNCIL INDIA
14	I.A.(Civil)/2808/2019 FIXED in WA/9627/2019 WITH WA/9627/2019 (Filing Number)	SHRI MUKTI DAS Versus THE STATE OF ASSAM AND 6 ORS SHRI MUKTI DAS AND Versus THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA MS N BEGUM MR. B DEKA MR. K M MAHANTA	SC, SEC. EDU.
15	PIL/61/2020 FIXED	BAHARUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR. J LASKAR	GA, ASSAM SC, TRANSPORT
16	Review.Pet./83/2020 WA 74/2020(D/O), FIXED	NABANITA LAHKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. J KALITA MS. N SHYAMAL MR M RAHMAN	SC, FOREST
17	Cont.Cas(C)/446/2020 FIXED	BHARATI BHATTACHARJYA Versus PRITAM SAIKIA, IAS AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	

18 **WITH**
Cont.Cas(C)/467/2019

KAMALESWAR CHOUDHURY
Versus
PRITAM SAIKIA, IAS AND ANR.

MR. A K DUTTA
MR. B PURKAYASTHA

MR S M T CHISTIE
MR. S P BHATTACHARJEE
MR. K P PATHAK

HEARING

19 Mat.App./15/2019
WITH LCR, FIXED

SHRI SHANKAR TALUKDAR
Versus
SMTI RINKU TALUKDAR

MR. N C DAS
MR. T J MAHANTA

MR. A K BHUYAN
MS. B BHUYAN
MS. N CHOUDHURY
MR. A KHOOND
MS. S SARMA HAZARIKA
MS. Y S PHOM

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LEAVE NOTE OF ADVOCATES FOR 23/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
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8)	MR. D K SHARMA	22-11-2020	To	30-11-2020



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[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I COMPRISING OF HONOURABLE
THE CHIEF JUSTICE(ACTING) AND HONOURABLE
MR. JUSTICE M.CHOUDHURY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./58/2019 WA 129/2017, WA 213/2017(BOTH D/O), FIXED	HABIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MS. T SOM MR. B J MUKHERJEE	MR. D. MAZUMDER, SC- FOREST DEPTT. MR. A H ALAMGIR (R6) A SAIKIA
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LEAVE NOTE OF ADVOCATES FOR 23/11/2020

1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 3

[DIVISION BENCH-II]

**THIS BENCH WILL SIT AFTER RISING OF THE
LARGER BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE(ACTING), HONOURABLE MR.
JUSTICE M.R. PATHAK AND HONOURABLE MR.
JUSTICE S. SHYAM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3700/2019 WITH LCR	ANOWARA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR M CHOUDHURY MR S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/5705/2019	MOFIDA KHATUN @ MOFIDA BEGUM Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/5740/2019 WITH LCR	HAJERA KHATOON @ HAJERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR B ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/5780/2019	MOHAN LAL BHATTACHARJEE Versus THE UNION OF INDIA AND 8 ORS	MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WITH WP(C)/6039/2019	MOLOY BHATTACHARJEE Versus THE UNION OF INDIA AND 8 ORS	MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/7234/2019 WITH LCR, FIXED	USMAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/1106/2020 in WP(C)/7234/2019	USMAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

7	WP(C)/9325/2019 B/O	JAMINA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MD. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/2819/2020	SAKINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/2829/2020	JAMIRON NESSA @ JAMIRON KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/4790/2020	SABIYA KHATUN LASKAR @ SABIYA KHATUN @ SOBIDA KHATOON LASKAR @ SOBEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A M S MAZUMDER MR. A A R KARIM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/4797/2020	NASIMAN BEGUM @ NASIMAN KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. S AHMED MD Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/4806/2020	JUBEDA KHATUN @ JUBEDA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/4816/2020	MD. IYAJUDDIN Versus THE UNION OF INDIA AND 9 ORS	MD. A. RASHID MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/4822/2020	TAHIRAN NESSA @ TABIRUN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/4830/2020	JAHANARA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A K HUSSAIN MR. B HUSSAIN MR. D ZAKARIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/4847/2020	MD. IYAJUDDIN Versus THE UNION OF INDIA AND 9 ORS	MD. A. RASHID MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<u>ADMISSION</u>				
17	WP(C)/7371/2015 FIXED	NABA JYOTI HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MS J BHUYAN MR. A K DAS	GA, ASSAM (R1-3) MR. S HUSSAIN(R-4) MR. U B SARMA (R4) MR. L SARMA (R- 5and6) MD. K ALI (R-4) MR. D ADHIKARY(R-4) MR. H C SARMA (R- 5&6)
18	WA/179/2020	THE ASSAM UNIVERSITY AND 3 ORS. Versus DR. SANJIB BHATTACHARJEE,	MR. S C KEYAL	
<u>ORDERS</u>				
19	I.A.(Civil)/1383/2020 WITH LCR in WP(C)/1499/2020	SABURAN KHATUN @ SABURAN BEWA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MS L RAHMAN	SC, NRC MR D BARUAH MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

WITH
WP(C)/1499/2020

SABURAN KHATUN @ SABURAN BEWA
Versus
THE UNION OF INDIA AND 5 ORS.

MR H R A CHOUDHURY
MR. H ALI
MS L RAHMAN

SC, NRC
ASSTT.S.G.I.
SC, ELECTION
COMMISSION.
SC, F.T

20 I.A.(Civil)/1571/2020
WITH LCR
in WP(C)/3402/2020

JAHIR ALI
Versus
THE UNION OF INDIA AND 5 ORS

MR. A R SIKDAR
MD A ALI

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ELECTION
COMMISSION.

WITH
WP(C)/3402/2020

JAHIR ALI
Versus
THE UNION OF INDIA AND 5 ORS

MR. A R SIKDAR
MD A ALI

SC, NRC
ASSTT.S.G.I.
SC, ELECTION
COMMISSION.
SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 23/11/2020

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4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
7)	DR. B N GOGOI	16-11-2020	To	22-12-2020
8)	MR. D K SHARMA	22-11-2020	To	30-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

1	Review.Pet./33/2018	THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS Versus ALL ASSAM MIDDLE GRADUATE ASSTT TEACHER KALYAN SAMITEE AND 5 ORS	MR. D SAIKIA MR. B GOGOI MR. P NAYAK	SC, ELEM. EDU MR. U K NAIR MR. A K DUTTA MR H DAS MR. B PURKAYASTHA MR. J ABBAS MR. S BORTHAKUR
2	WITH WP(C)/1570/2018	KISHAN PATOWARY AND 21 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE DEPTT.
	WITH I.A.(Civil)/3754/2018 in WP(C)/1570/2018	KISHAN PATOWARY AND 21 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE
3	WITH WP(C)/2763/2019	BHUPEN CH SUT AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H DAS MS. U HAZARIKA	SC, ELEM. EDU SC, FINANCE DEPTT.
	WITH I.A.(Civil)/947/2018 in WP(C)/2763/2019	GRADUATE LEVEL ELEMENTARY TEACHER ASSOCIATION, ASSAM AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. A M S MAZUMDER	SC, ELEM. EDU

BAIL HEARING

4	AB/3301/2020 (PDF COPY), FIXED	RAFIKUL ISLAM AND 13 ORS Versus THE STATE OF ASSAM	MR. A M AHMED MS R DEKA	PP, ASSAM
5	WITH AB/3304/2020	SIDDIQUE AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MS R DEKA	PP, ASSAM

ORDERS

6 I.A.(Civil)/2683/2019
WP(C) 3734/2017(D/O)
in WP(C)/3734/2017

LILY DUTTA
Versus
THE STATE OF ASSAM and 7 ORS.

MR. B D DAS
MR. H K SARMA
MS. J RONGPIPI

MR. A C BORBORA (R-3)
GA, ASSAM (R- 7 & 8)
MRS. R BORBORA(R- 3)
MR. K GOGOI (SC, HIGHER
EDUCATION DEPT., R-1 &
2)
MR. M SMITH (R- 3 & 4)
MR. V K BAROOAH(R- 5 &
6)
MR. N SAIKIA (R- 3 & 4)
MR. S BAISHYA(R- 5 & 6)

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LEAVE NOTE OF ADVOCATES FOR 23/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
7)	DR. B N GOGOI	16-11-2020	To	22-12-2020
8)	MR. D K SHARMA	22-11-2020	To	30-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,23rd November 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANOJIT BHUYAN

COURT NO: 4

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/4696/2020 B/O	HARSHA VARDHAN KASHYAP Versus THE STATE OF ASSAM AND 22 ORS.	MR B KAKATI	SC, HEALTH
MOTION				
2	WP(C)/8569/2019	JONALI NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. N U K NAIR MR. A CHETRY MR H GUPTA MS. R M SARMAH MS. N SHYAMAL	GA, ASSAM, MR. S.S. ROY, CGC
3	WP(C)/9087/2019	KALYAN RAY Versus THE STATE OF ASSAM AND 5 ORS	MRS M BARMAN MR. A DAS	GA, ASSAM
WITH				
4	WP(C)/976/2018	MD. MUSTAK AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. R M CHOUDHURY	GA, ASSAM
5	Cont.Cas(C)/289/2020 B/O	HRISHIKESH SARMA AND 3 ORS. Versus ANAND KUMAR AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	
6	WP(C)/4127/2020 FIXED	RAJESH BHAGAWAN PASSI Versus OIL INDIA LIMITED AND 2 ORS	MR. B CHAKRABORTY MR. S CHAKRABORTY MRS P HAZARIKA	GA, ASSAM S N SARMA (R1, R2) MR. M HUSSAIN (R1, R2) MR. K KALITA (R1, R2) MS. S GHOSH (R1, R2) MR. C BASUMATARY (R1, R2) MR G K DEKA (R1, R2) SC, OIL
7	WP(C)/4460/2020	RIPUNJAY TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A KHANIKAR	GA, ASSAM
8	WP(C)/4470/2020	AFIA BEGUM MAZARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	GA, ASSAM SC, HEALTH
9	WP(C)/4481/2020	BITUPAN KONWAR AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MS. S S ZIA	GA, ASSAM SC, FINANCE SC, GHC
10	WP(C)/4555/2020	MANOJ KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. B HALDAR MR. S BARMAN	MR. S K MEDHI ASSTT.S.G.I.

11	WP(C)/4566/2020	ANANYA BHARADWAJ AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR H GUPTA MS. R M SARMAH	GA, ASSAM SC, APSC
12	WP(C)/4572/2020	SUNDHAN PATGIRI Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. J M SULAIMAN	SC, FOREST SC, FINANCE DEPTT.
13	WP(C)/4858/2020	KALAM SINGH TIMUNG Versus THE STATE OF ASSAM AND 3 ORS	N BAISHYA MR. M SARANIA MR H MEDHI MS. I KEITZAR	GA, ASSAM SC, FINANCE
14	WP(C)/4860/2020	MD. SAKOWAT HUSSAIN PRODHANI Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, PWD
15	WP(C)/4861/2020	BINOD CHANDRA BORAH @ BINDU CHANDRA BORAH Versus THE OIL AND NATURAL GAS CORPORATION LIMITED AND 2 ORS	MS. S CHUTIA	GA, ASSAM
16	WP(C)/4862/2020	DAMBARU NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. K M HALOI MR. B BISHAYA	SC, AG SC, IRRIGATION SC, FINANCE
17	WP(C)/4867/2020	SABITRI ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. A RAHMAN MR E HUSSAIN	SC, HEALTH AND F W
18	WP(C)/4873/2020	BULU THAKURIA AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD MS K GOGOI MR S H MAHMUD MS. R AHMED	SC, HEALTH
19	WP(C)/4878/2020	SUMADHAR GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MS. D SONOWAL	GA, ASSAM SC, A S A M B SC, FINANCE
20	WP(C)/4879/2020	NANDITA ROY GOHAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR S M ABDULLAH P MR. MD S HOQUE MR. M DEKA MR S JAFRI	GA, ASSAM SC, REVENUE
21	WP(C)/4890/2020	PROVA SAIKIA BORA @ MEERA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	GA, ASSAM SC, AG
<u>ORDER (STAY VACATING)</u>				
22	I.A.(Civil)/1344/2020 B/O in WP(C)/2029/2020 WITH WP(C)/2029/2020	ABUL KALAM Versus AZHAR ALI AND 4 ORS	MR. R MAZUMDAR MD H R AHMED MD A ISLAM	GA, ASSAM MR. M ISLAM SC, REVENUE
		AZHAR ALI Versus THE STATE OF ASSAM AND 4 ORS.	MS. M BARMAN MR. M ISLAM	GA, ASSAM MD H R AHMED MD A ISLAM SC. REVENUE
	WITH I.A.(Civil)/1360/2020 in WP(C)/2029/2020	AZHAR ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M ISLAM	GA, ASSAM
<u>ADMISSION</u>				
23	WP(C)/1001/2014	KARUNA CHANDRA ROY Versus THE UNION OF INDIA and 6 ORS	MR.A R SIKDAR MR.M H TALUKDAR MR. S ALAM	MR.S C KEYAL MR.R SARMA ASSTT.S.G.I.
24	WP(C)/5551/2019	PRADIP KUMAR DEV MAHANTA Versus THE STATE OF ASSAM AND 8 ORS	MR. B D GOSWAMI MS. H DEKA MR. J GOGOI	MR. A HASAN (SC, AG (A & E), (R-9)) MR. D UPAMANYA (SC, HEALTH AND FAMILY WELFARE, R-1 to R-4) SC, HEALTH SC, K A A C (R-5 to R-8)

25	WP(C)/6258/2019 B/O	LONI BHAGAWATI Versus THE ASSAM GOVT. MARKETING CORPORATION LTD. AND ANR.	MR. P J SAIKIA MR. A K GUPTA MS M NIROLA	MR. P MAJUMDAR
26	WP(C)/7363/2019 B/O	MEENA KUMARI SINGH @ MEENA DEVI SINGH Versus THE STATE OF ASSAM AND 7 ORS.	MR. N K MURRY	GA, ASSAM
27	WP(C)/1198/2020	NAMITA DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM
28	WP(C)/1423/2020	HIMAJIT KUMAR BARMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH
29	WP(C)/3377/2020	KIRAN BALA ROY Versus THE STATE OF ASSAM AND 6 ORS	MS. M BARMAN MR. M ISLAM	GA, ASSAM SC, AG SC, FINANCE SC, PWD
ORDERS				
30	I.A.(Civil)/196/2020 in WP(C)/8318/2019	RUBUL SARMAH AND 23 ORS Versus SIMANTA PRADIP CHOUDHURY AND 18 ORS	MR. U K NAIR MR. S P SHARMA MS U SHARMA	MR. K N CHOUDHURY GA, ASSAM
	WITH WP(C)/8318/2019	SIMANTA PRADIP CHOUDHURY 18 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, ASSAM SC, APSC MR. R MAZUMDAR MR. H BEZBARUA MR. S P SHARMA MS U SHARMA MS U SHARMA
31	I.A.(Civil)/1342/2020 in WP(C)/228/2020	ALPANA TALUKDAR Versus THE STATE OF ASSAM and 5 ORS AND 5 ORS	MR J SINGH MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MS. J KONWAR	SC, HEALTH
	WITH WP(C)/228/2020	ALPANA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR J SINGH MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MS. J KONWAR	MS. M BARMAN MR. M ISLAM SC, HEALTH
32	WITH WP(C)/8292/2019	ALPANA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MS. M K BROWN	MR. R BORPUJARI SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 23/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
7)	DR. B N GOGOI	16-11-2020	To	22-12-2020
8)	MR. D K SHARMA	22-11-2020	To	30-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 5

[SPECIAL DIVISION BENCH

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/68/2020	TEMBRA BRAHMA Versus THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/71/2020	SANJIB MAHANTI Versus THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/73/2020	SANTOK HANS Versus THE STATE OF ASSAM		PP, ASSAM
4	CrI.A./199/2020	MUSTAFIZUR RAHMAN Versus THE NATIONAL INVESTIGATION AGENCY (NIA),	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	SC, NIA
5	CrI.A./200/2020	YAKUB ALI Versus THE NATIONAL INVESTIGATION AGENCY (NIA),	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	SC, NIA
ORDERS				
6	I.A.(CrI.)/101/2018 WITH LCR 4 FILES in CrI.A./41/2018	SANJIB MANDAL Versus THE STATE OF ASSAM AND ANR	MR. S KALITA MR. A GANGULY MR. G SAHU MR. A BORA MR. S DAS	PP, ASSAM
	WITH CrI.A./41/2018	SRI SANJIB MANDAL Versus THE STATE OF ASSAM AND ANR	MR. S KALITA MR. A GANGULY MR G SAHU MR. A BORA MR. S DAS	PP, ASSAM
7	I.A.(CrI.)/1022/2019 in CrI.A./11558/2019	SRI BHAITY BORAİK Versus THE STATE OF ASSAM AND ANR	MISS. M DAS	PP, ASSAM
	WITH CrI.A./11558/2019 (Filing Number)	SRI BHAITY BORAİK Versus THE STATE OF ASSAM AND ANR	MISS. M DAS	PP, ASSAM

8	I.A.(CrI.)/506/2020 WITH LCR 5 FILES, P.B.-2 in CrI.A./4/2016 WITH CrI.A./4/2016	MAHESH LAHORI Versus STATE OF ASSAM AND ANR.	SYED BURHANUR RAHMAN PP, ASSAM MR A W AMAN MR. J ABBAS
		SHRI MAHESH LAHORI Versus STATE OF ASSAM and ANR	MR. S DUTTA PP, ASSAM MS.L WAZEEDA SYED BURHANUR RAHMAN MR.B C BORO MR A W AMAN MRA PAUL MR. J ABBAS
9	CrI.A./198/2015 WITH	RAMESWAR KAKOTI Versus THE STATE OF ASSAM and ANR	MR.D K BHATTACHARYYA MR.A K BHUYAN(R-2) MR. A K BHATTACHARYYA MS. N BORAH(R-2) MR.K K BHATTACHARYYA MS.N CHOUDHURY(R-2) PP, ASSAMR-1 MR.M BORAH(R-2)
10	CrI.A./215/2017 WITH	SHRI DIPANKAR SINGHA LAHKAR Versus STATE OF ASSAM and 5 ORS	MR.G N SAHEWALLA MR.K MUNIR (R- 3,4and5) MR.P BORA MR.M CHOUDHURY MR.P DEKA MS.A DAS MR.A CHETIA MR.N J CHOUDHURY MR.V A CHOWDHURY(R- 3,4&5) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
7)	DR. B N GOGOI	16-11-2020	To	22-12-2020
8)	MR. D K SHARMA	22-11-2020	To	30-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2504/2015	RUPAM DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.S SARMA	SC, HEALTH
2	WP(C)/3278/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE and TAXATIONR1-3 MS.K DUTTA
WITH				
3	WP(C)/2295/2015	M/S ESSAR OIL LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI	MR.S SAIKIA SC, FINANCE(R1-3)
WITH				
4	WP(C)/2296/2015	M/S ESSAR OIL LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.D SAIKIA MS.N HAWELIA MS.N GOGOI MR.M L GOPE	MR.S SAIKIA SC, FINANCE(R1-3)
WITH				
5	WP(C)/3279/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE & TAXATION(R1-3) MS.K DUTTA
WITH				
6	WP(C)/3280/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MS.N HAWELIA MS.N GOGOI MSP DEKA MR.M L GOPE	SC, FINANCE & TAXATION MS.K DUTTA(R1-3)
WITH				
7	WP(C)/3281/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE & TAXATION(R1-3) MS.K DUTTA

8	WP(C)/5258/2015	SRI JIRSONG TERANG Versus THE STATE OF ASSAM AND 11 ORS	MR.U K NAIR MR. U K BARMAN MR.A CHETRY MR. M KALITA MR H ALI MR D PEGU MR. R KONWAR	GA, ASSAM MR.M MAHANTA(R-8,9&10) MR H BEZBARUA MR.M CHOUDHURY(Sr.Adv.)(R-8,9&10) MR.V A CHOWDHURY(R-8,9&10) MR J CHUTIA SC, K A A C MR.P K MUNIR(R-8,9&10)
9	WP(C)/7561/2015	UMESHWAR PRASAD Versus UNION OF INDIA and 5 ORS.	MR.M BHAGABATI MS.B TALUKDAR MSG BORA	C.G.C. MRS.A DASS ASSTT.S.G.I.
10	WP(C)/1036/2018	RAJEN CHANDRA GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. R GOSWAMI MR. D DEKA MR. B KASHYAP	MR A KALITA (SC, INDUSTRIES & COMMERCE DEPT.) MR. M NATH (SC, PNRD, (R-2)) MR. N BORAH (SC, ASSAM STATE ELECTION COMMISSION, (R-3)) MR. S S ROY (GA, ASSAM, (R-2)) MR. H MAZUMDER (R-3) SC, ELECTION COMMISSION.
11	WP(C)/8430/2018	ABDUL LATIF SIKDAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. N U K NAIR MR. N HOSSAIN MR. M P SARMA MR. K U AHMED	GA, ASSAM
12	WP(C)/2144/2019 B/O	IMRAN HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, DLR
13	WP(C)/8764/2019	M/S. ASSOCIATED LAW CHAMBERS AND ANR. Versus THE UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. S CHETIA MR. A GOYAL MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, GST SC, C G S C
14	WP(C)/8910/2019	DEVASHIS BARUAH Versus THE UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, GST
15	WP(C)/1527/2020	SUMA DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MS N NATH MR. M DUTTA	GA, ASSAM SC, PWD
ORDERS				
16	WP(C)/2422/2010	IKBAL HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND ORS	MR. K A MAZUMDER MR.B CHAKRABORTY MR. E AHMED MR. T U LASKAR MR. A MALIK	GA, ASSAM MR. S K MEDHI (SC, FOREST DEPT.)
17	WP(C)/6228/2015 WITH OFFICE NOTE	SRI MANOJ BARUAH Versus THE UNION OF INDIA and 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MS. L HAZARIKA MS. A DAS MR. S BISWAS	MR. S P CHOUDHURY (C.G.C., (R-1,2,3 & 4)) ASSTT. S.G.I.
18	Cont.Cas(C)/293/2018	ON THE DEATH OF BIREN KUMAR KOTOKY, HIS LEGAL HEIRS Versus LOHIT CHANDRA PATHAK AND ORS.	MR. R SARMA MR. H SARMA	MR. N HAQUE (R1) MR K UDDIN (R1) MR. A K AZAD (R1)
19	Cont.Cas(C)/342/2018	MAMONI SAIKIA Versus ANIL KR. JHA AND 4 ORS	MS S CHANGKAKOTI MS. P BARMAN	MR. M Z AHMED (R3, R4) MS. B DUTTA (R3, R4) MR. A M DUTTA (R3, R4)

20	WP(C)/9136/2019	TAPAN CHANDRA SARMAH Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 5 ORS.	MR. M KATAKI	
21	Cont.Cas(C)/53/2020 FIXED	AMARENDRA DEKA Versus RAJESH KAMPRAI	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MR. D NATH, SC PWD
22	WP(C)/572/2020	UTTAM SENGUPTA Versus THE STATE OF ASSAM AND 6 ORS	MR. P C DEY MR I HOQUE MS. P BARMAN	SC, PNRD GA, ASSAM
23	WP(C)/961/2020	FOURRTS (INDIA) LABS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MS. J HAZARIKA MR. M CHOUDHURY	GA, ASSAM
24	I.A.(Civil)/1884/2020 in Cont.Cas(C)/252/2020	INDIAN OVERSEAS BANK Versus UDAY CHANDRA THAKURIA	MR. P C GOSWAMI	MR. B S BASUMATARY
	WITH Cont.Cas(C)/252/2020	UDAY CH. THAKURIA Versus KARNAN SEKAR AND 2 ORS	MR. B S BASUMATARY A SWARGIARY	MR. P C GOSWAMI
25	WP(C)/3281/2020	HEMALATA BAISHYA Versus THE STATE OF ASSAM 4 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	MR R DHAR

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LEAVE NOTE OF ADVOCATES FOR 23/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
7)	DR. B N GOGOI	16-11-2020	To	22-12-2020
8)	MR. D K SHARMA	22-11-2020	To	30-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV

THIS BENCH WILL SIT AFTER RISING OF THE LARGER BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE(ACTING), HONOURABLE MR. JUSTICE M.R. PATHAK AND HONOURABLE MR. JUSTICE S. SHYAM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/6180/2018	SMTI. BANI BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH MR. M HUSSAIN MS F INTAZ MR P BORAH	GA, ASSAM
2 WP(C)/8376/2018	SOONTI SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MEDHI MR. S BORTHAKUR	GA, ASSAM SC, REVENUE
3 WP(C)/8841/2018	BINOY SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR G UZIR MR. S M BARUAH MR. M SAIKIA MR. T K DAS MR. S BORDOLOI	GA, ASSAM MR. B PATHAK (R5) MR H K GOGOI (R5) MR. R THADANI (R5)
4 WP(C)/9435/2019	RAJARSHI MALLA DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY	SC, PWD
5 Cont.Cas(C)/486/2020	MD. AZAHAR ALI Versus ABDUL MANNAB AND 2 ORS.	MR. M A SHEIKH MD. S Z B AKLAS, MR. M. HUSSAIN, F. INTAZ	
6 WP(C)/2537/2020	VILIEBEI MERU Versus THE UNION OF INDIA AND 10 ORS	MR. S KALITA MS. M SAIKIA MS. K JAIN	SC, NHAI MR. A K DUTTA ASSTT.S.G.I. SC, K A A C
7 WP(C)/4679/2020 FIXED	ADITYA DOWARAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	SC, WATER RESOURCE
8 WP(C)/4691/2020 FIXED	ROSHNI DEVI Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, HEALTH
9 WP(C)/4851/2020	SABITRI TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS. S KHOUND MR D KHAN	GA, ASSAM SC, REVENUE

10	WP(C)/4852/2020	KAMAL KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. C CHAKRAVARTY MR T MEELEE MR J ROY MR D DAS	SC, FINANCE SC, P H E
11	WP(C)/4853/2020	MADHURYA PHUKAN Versus THE STATE OF ASSAM AND 5 ORS	MS. L DEVI MR. S BIKASH	GA, ASSAM SC, REVENUE
12	WP(C)/4854/2020	M/S BAJRANG IDCOL TEA COMPANY LIMITED AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, ATEPFO GA, ASSAM
13	WP(C)/4855/2020	DAMAYANTI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS. S KHOUND MR D KHAN	GA, ASSAM SC, REVENUE
14	WP(C)/4856/2020	MAKSUD AHMED MAZUMDER Versus THE FOOD CORPORATION OF INDIA AND 7 ORS	MR. I ALAM MR. T SK	SC, F C I
15	WP(C)/4869/2020	MAHAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/4871/2020	NIRMAL BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. B BARUAH MR P SHAKWA	GA, ASSAM SC, WPT AND BC
17	WP(C)/4872/2020	LITUMONI NATH Versus THE STATE OF ASSAM AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, EXCISE DEPTT.
18	WP(C)/4875/2020 CAVT. NO.05672/020,	M/S BILASHIPARA MAHAKUMA FISHERY CO OP SOCIETY LTD AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR D J MEDHI MR S KHOUND MR D DAS	SC, CO OP MR D CHAKRABORTY FOR CAVEATOR
19	WP(C)/4880/2020	PRABHAT KAMAL BEZBORUAH AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S KATAKEY MS. S. TODI	GA, ASSAM
ADMISSION				
20	WP(C)/5017/2018	BISHNU RAHANG AND 20 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N HOSSAIN MR M MONDAL	GA, ASSAM MR G GOSWAMI (R4) SC, REVENUE
21	WP(C)/916/2020	RATAN BASUMATARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MR. M SARANIA MD. S U AHMED	MS. M BHATTACHARJEE, ADDL. SR GA, ASSAM (R- 3,4) SC, BTC
22	WP(C)/1491/2020	M/S. BARUAH MEDICOS Versus GAUHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR. T ROY MS. B SARKAR SC, GMC
23	WP(C)/2102/2020 FIXED	RATAN MAJUMDER AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR J ABEDIN MR. D A KAIYUM	GA, ASSAM SC, ASEC
24	WP(C)/2594/2020 FIXED	AVA TECHNOLOGY GROUP Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K DAS MS. B D SARMAH	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM ASSTT.S.G.I.
25	WP(C)/2890/2020 FIXED	SIBANI RAHA ROY Versus UNION OF INDIA AND 2 ORS.	MS. D SINHA MS. M BHATTACHARJEE	SC, RAILWAY
26	WP(C)/3313/2020	M/S NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) Versus THE STATE OF ASSAM AND 5 ORS	MR. B PHUKAN MR R RAJKHOWA MS P GOGOI MR. B KHAKHLARY	MR. D GOGOI (R 5,6) MR. R BORA (R 5,6) SC, SSA SC, K A A C MR. T DEORI (R 5,6)
27	WP(C)/3538/2020 FIXED	M/S SHIVAM PIPE INDUSTRIES Versus PUNJAB NATIONAL BANK	MR J C GAUR MS. M GAUR	SC, PNB

28	WP(C)/4275/2020 FIXED	M/S BIOGENETICS DRUGS PVT LTD Versus NATIONAL HEALTH MISSION	MR. U K NAIR MR D DEKA	SC, NHM
29	WP(C)/4363/2020 FIXED	RAJU BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. B D GOSWAMI MR B ISLAM	GA, ASSAM SC, GMC
30	WITH WP(C)/4345/2020	RAJU BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. B D GOSWAMI MR B ISLAM	GA, ASSAM SC, GMC
31	WITH WP(C)/4364/2020	SURJOY BONIA Versus THE STATE OF ASSAM AND 4 ORS	MR. B D GOSWAMI MR B ISLAM	GA, ASSAM SC, GMC
32	WP(C)/4433/2020 FIXED	OM SREE PRODUCTS AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS M HAZARIKA MR D KHAN	SC, P H E
33	WP(C)/4526/2020 FIXED	CHARIDUAR BRAHMAPUTRA ARU KHALOIBEEL FISHERY COOPERATIVE SOCIETY LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR D KALITA MR. D THAOSEN B B HUSSAIN	SC, CO OP
34	WP(C)/4529/2020 FIXED	BABAKON SONOWAL Versus THE STATE OF ASSAM AND 7 ORS	MR DEBA KUMAR DAS MS. P BHUYAN	SC, FOREST
ORDERS				
35	I.A.(Civil)/1472/2020 PART HARD, FIXED in WP(C)/6453/2019	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. Versus ANITA MECH AND 26 ORS.	SC, NHIDC	MR. S KALITA ASSTT.S.G.I. SC, KARBI ANGLONG
	WITH WP(C)/6453/2019	ANITA MECH AND 9 ORS. Versus THE UNION OF INDIA AND 17 ORS.	MR. S KALITA	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, KARBI ANGLONG
	WITH I.A.(Civil)/4070/2019 in WP(C)/6453/2019	ANITA MECH AND 9 ORS. Versus THE UNION OF INDIA AND 17 ORS.	MR. S KALITA	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, KARBI ANGLONG
36	WITH WP(C)/8386/2019	DEEPAK MALIK AND 15 ORS. Versus THE UNION OF INDIA AND 18 ORS.	MR. S KALITA	GA, ASSAM MR N N UPADHYAYA MR. B B KAKATI SC, NHIDC ASSTT.S.G.I. SC, KARBI ANGLONG
	WITH I.A.(Civil)/4071/2019 in WP(C)/8386/2019	DEEPAK MALIK AND 15 ORS. Versus THE UNION OF INDIA AND 18 ORS.	MR. S KALITA	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, KARBI ANGLONG
	WITH I.A.(Civil)/1485/2020 in WP(C)/8386/2019	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. Versus DEEPAK MALLIK AND 32 ORS.	SC, NHIDC	MR. S KALITA ASSTT.S.G.I. SC, K A A C
37	WP(C)/3115/2020	ZARANG INDIA PVT. LTD. Versus STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. P DEKA MR H K SARMA MR. M SAHEWALLA	SC, EXCISE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 23/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
7)	DR. B N GOGOI	16-11-2020	To	22-12-2020
8)	MR. D K SHARMA	22-11-2020	To	30-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Monday,23rd November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO: 8

[CIVIL AND CRIMINAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2524/2020	AHULA SIVA AND 5 ORS Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. S MUNIR MR. S RANA	PP, ASSAM
2	Bail Appln./2525/2020	MD. RAJUL ALI @ RAJU Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
3	Bail Appln./2526/2020	PANKAJ SARMAH Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. S MUNIR MR. S RANA	PP, ASSAM
4	Bail Appln./2527/2020	LIL BANU Versus THE STATE OF ASSAM	MS B GOGOI MR J K Bhuyan	PP, ASSAM
5	Bail Appln./2528/2020	HIRAK JYOTI KALITA Versus THE STATE OF ASSAM	MR H TALUKDAR	PP, ASSAM
ADMISSION				
6	Review.Pet./194/2018 WP(C) 7354/2018(D/O)	MAMUD ALI AND 3 ORS Versus SOMSER ALI AND 6 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, ELEM. EDU MR. S B LASKAR (R6) MR. S B LASKAR (R6) MR. H A LASKAR (R6) MR. H A LASKAR (R6)
7	WITH WP(C)/7702/2018	MAMUD ALI AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR. D HUSSAIN MR E HUSSAIN	SC, ELEM. EDU
8	MACApp./63/2020 FIXED	KALIA KACHARI Versus UNITED INDIA INSURANCE CO. LTD. AND ANR.	DR R SARMA MR.B K BHATTACHARJEE MRS.P SAHA	
BAIL HEARING (BA)				
9	Bail Appln./2130/2020 (SCANNED COPY OF C.D.)	KADERNATH CHETRY @ KHEM Versus THE STATE OF ASSAM	MR. R P HAZARIKA TUN RAJKHOWA	PP, ASSAM
10	Bail Appln./2352/2020 (SCANNED COPY OF C.D.), FIXED	HOBIBUL ISLAM Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
11	Bail Appln./2357/2020 FIXED	NILIMA BHATTACHARYA AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM

12	Bail Appln./2378/2020 FIXED	SAIFUL HOQUE @ SAFIUL HOQUE Versus THE STATE OF ASSAM	MRS. B GOGOI MR. M K SHARMA	PP, ASSAM
13	Bail Appln./2386/2020 FIXED	MD MUZAMEL HOQUE Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
14	Bail Appln./2406/2020 FIXED	ISMAIL ALI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR M HOQUE	PP, ASSAM
BAIL HEARING				
15	AB/1391/2020 FIXED	ANKUR DUTTA Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. R BARTHAKUR	MR D K DEY PP, ASSAM
16	AB/1998/2020 FIXED,	SHAMSER ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	MR. D GOGOI MR. D K BAIDYA PP, ASSAM
17	AB/2104/2020 FIXED	HOYBAR RAHMAN Versus THE STATE OF ASSAM	MR. D DAS	PP, ASSAM
18	AB/2738/2020 FIXED	TANKESWAR DEKA Versus THE STATE OF ASSAM	MR H K DAS	PP, ASSAM
19	AB/2747/2020 FIXED	SALEMAN ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. A R SIKDAR MR FAIZUL HOQUE	PP, ASSAM
20	AB/2799/2020 FIXED	TARINI PAUL Versus THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
21	AB/2832/2020 FIXED	ABDUL AZIZ KHAN @ MD. ABDUL AJIZ KHAN Versus THE STATE OF ASSAM	MR A ALI MR. S ISLAM MR. Y ALI	PP, ASSAM
22	AB/2834/2020 FIXED	ARIF ALI Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
23	AB/2835/2020 FIXED	NAYAN JYOTI BARMAN AND ANR Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
24	AB/2837/2020 FIXED	MD. RAICHUDDIN AHMED Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
25	AB/2838/2020 FIXED	HABIB MD. MARTUJA AHMED MAZARBHUIYA @ MARTUJA AHMED MAZARBHUIYA Versus THE STATE OF ASSAM	MR. S C BISWAS MR. N H LASKAR	PP, ASSAM
26	AB/2864/2020 FIXED	MONESWAR BARUAH Versus THE STATE OF ASSAM	MR. S P CHOUDHURY	PP, ASSAM
27	AB/2866/2020 FIXED	HEDAYAT ULLAH Versus THE STATE OF ASSAM	MR. P BORA	PP, ASSAM
28	AB/2870/2020 FIXED	MRS. SWAPNA DAS AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
29	AB/2887/2020 FIXED	JUBIRAJ BASUMATARY Versus THE STATE OF ASSAM	MR. A LAL	PP, ASSAM
30	AB/2896/2020 FIXED	NIROD KANT BAGLA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S K GHOSH MS F AHMED	PP, ASSAM
31	AB/2930/2020 FIXED	MD JIYARUL HAQUE Versus THE STATE OF ASSAM	MS G DEKA	PP, ASSAM

ORDERS

32	CRP(I/O)/18/2020	MOHARAM ALI Versus RAJESH NAYAK AND 20 ORS.	MR. R PHUKAN MR. P TALUKDAR	MR U S BORGHAIN MR. R DUTTA
	WITH			
33	CRP(I/O)/17/2020	TRIDEEP KHANIKAR Versus ROHAN KURMI AND 35 ORS.	MR. R PHUKAN MR. P TALUKDAR	MR U S BORGHAIN MR. R DUTTA
	WITH			
34	CRP(I/O)/19/2020	SANTONU SAIKIA Versus KRISHNA CHAWRA AND 16 ORS.	MR. R PHUKAN MR. P TALUKDAR	MR U S BORGHAIN MR. R DUTTA
35	I.A.(Civil)/1933/2020 WITH LCR in MACApp./188/2020	SANDRA MUSHAHARY @ CHANDRA MWSHAHARY AND 4 ORS Versus THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LTD. AND 3 ORS.	MR. A LAL	
	WITH MACApp./188/2020	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI SANDRA MUSHAHARY @ CHANDRA MWSHAHARY AND 5 ORS	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY	

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LEAVE NOTE OF ADVOCATES FOR 23/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
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8)	MR. D K SHARMA	22-11-2020	To	30-11-2020



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[For Monday,23rd November 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH-II]

**THIS BENCH WILL SIT TILL THE RISING OF
DIVISION BENCH-I AND WILL SIT AGAIN, IF
TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/2976/2020 B/O	HAFIJUR RAHMAN ANSARI AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR P R SARMA	SC, SEC. EDU.
MOTION				
2	WP(C)/4584/2016	DR. SAMSUL ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD MR.S R BARBHUIYA	SC, HIGHER EDUCATION
3	Cont.Cas(C)/534/2020	BISHWANATH MAJUMDER Versus PRITAM SAIKIA AND ANR	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	
4	Cont.Cas(C)/535/2020	BHARATI ROY Versus PREETAM SAIKIA AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	
5	Cont.Cas(C)/536/2020	KANMAI SONOWAL Versus BANADANA DUTTA AND 6 ORS	MS. D SONOWAL	
6	WP(C)/3766/2020 FIXED	DEBA CHARAN DAS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. J PAUL MS S BHOWMICK MR. T PRADHAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
7	WP(C)/4125/2020	BHUPESH TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KALITA MR. J HATIMURIA	SC, SEC. EDU. GA, ASSAM
8	WP(C)/4158/2020 FIXED	SMTI BIBI GOHAIN GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MD. S ALOM MS. A BEGUM MR. M S ALAM	SC, SEC. EDU. GA, ASSAM
9	WP(C)/4410/2020 FIXED	MD. REAZ UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS TH A DEVI MR. T N SRINIVASAN	MR H K HAZARIKA, GA, ASSAM (R-5) SC, PENSION SC, EDU SC, FINANCE

10	WP(C)/4420/2020 FIXED	ABDUL KADIR Versus THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS TH A DEVI MR. T N SRINIVASAN	MR H K HAZARIKA, GA, ASSAM (R-5) SC, ED SC, FINANCE SC, PENSION
11	WP(C)/4447/2020 FIXED	REAZUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS TH A DEVI MR. T N SRINIVASAN	MR H K HAZARIKA, GA, ASSAM (R-5) SC, ED SC, FINANCE SC, PENSION
12	WP(C)/4859/2020	NILOTPAL BHATTACHARYYA Versus THE STATE OF ASSAM AND 2 ORS	MS D D ROY MS. P R BARUAH MS. S.P. BARO	SC, SEC. EDU. SC, SEBA
13	WP(C)/4870/2020	ANUPAMA BARUAH Versus THE STATE OF ASSAM AND 8 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
14	WP(C)/4874/2020	ASHAB UDDIN MAZUMDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, SEC. EDU.
15	WP(C)/4877/2020	RITA CHAUHAN AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. D BHUYAN	SC, ELEM. EDU
16	WP(C)/4886/2020	SRIMANTA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. U N CHATTRY MR. O LASKAR	SC, SEC. EDU.
17	WP(C)/4887/2020	DULURANI SAHARIA Versus THE STATE OF ASSAM AND 2 ORS	MR. B PHUKAN MR R RAJKHOWA MR. B KHAKHLARY	SC, SEC. EDU.
<u>ADMISSION</u>				
18	WP(C)/591/2016 FIXED	SIMANTA THAKURIA Versus THE STATE OF ASSAM AND 3 ORS	MR.H DAS	GA, ASSAM MS.B BHUYAN SC, ELEMENTARY EDUCATION SC, BTC
19	WP(C)/4791/2017 FIXED	JAYADA DEVI Versus THE STATE OF ASSAM and 4 ORS.	MR.U K NAIR MS.A KAPINJAL MR.M P SARMA	MS S CHANGKAKOTI MR B KAUSHIK SC, EDUCATION MR. S HAZARIKA
20	WP(C)/900/2018 CAVT. NO.0080/2018 FIXED	RATHINDRA NATH Versus THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR F A LASKAR	SC, SEC. EDU. MR. I H BARBHUIYA, FOR CAVEATOR(R MD A RAHMAN
21	WP(C)/5014/2019 Fixed	SAIFUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. MR. P P DUTTA MR. A BORUA MR T GOGOI
22	WP(C)/6038/2019 B/O	NAZIFA SAHANI BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A H M R CHOUDHURY	SC, SEC. EDU.
23	WP(C)/2648/2020	HITESH CHANDRA MEDHI Versus THE STATE OF ASSAM AND 9 ORS.	MS. M BARMAN MR. M ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
24	WP(C)/2884/2020 FIXED	DHIRAJ KUMAR AND 65 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS DIRISHA MAHANTA	SC, ELEM. EDU MR. N H BARBHUIYA, SC, NCTE
25	WP(C)/3271/2020 FIXED	SNIGDHA BORKOTOKY AND 34 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. U K NAIR MR B M DEKA MS DIRISHA MAHANTA	SC, ELEM. EDU
26	WP(C)/3489/2020 B/O	NASIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H BARBHUIYA MR. R RAJKHOWA	SC, SEC. EDU. MRS. R DEVI MR F A LASKAR MR. D H MOZUMDER

ORDERS

27	Cont.Cas(C)/508/2016 FIXED	GUNIRAM TANTI and 34 ORS Versus PABAN KUMAR BORTHAKUR and 9 ORS	MR.P J PHUKAN MS.K DEVI MR.H BARUAH MS.K DAS MSA B PHUKAN	MR.R BARUAH(R-5) MR.S K MEDHI(R-1) MR.D BARMAN(R-5) MR.A DAS(R-1) MR. S P BHATTACHARJEE MR. K K DUTTA(R-5) MR.B GOGOI(R-5) MR.P NAYAK(R-5) MR.S DUTTA(R-1) MR.A DEKA(R- 2&5) SR. ADVOCATE MR.P SAIKIA(R-4)
28	Cont.Cas(C)/414/2017 B/O	ABDUL JALIL and 36 ORS. Versus VINOD KUMAR PIPERSENIA and ORS.	MR. U K DAS MR. M AHMED MRS. B D SARMA	MR J ABEDIN MR J ABEDIN MR S M T CHISTIE MR. K PHUKAN (R4) MR. A DEKA MS. A VERMA (R4, R5) MS. S KHANIKAR (R4) MS. N PHUKAN MS. N PHUKAN MR. K P PATHAK MS U DAS (R5) MR. D SAIKIA (Sr.Adv.) (R1, R2) MS. P CHAKRABORTY (R1, R2) MS. N M SARMA
29	Cont.Cas(C)/436/2019 B/O	MAZID ALI Versus PRITOM SAIKIA AND 3 ORS	MR J KALITA MR. M RAHMAN MR D PEGU	MR. M R LASKAR MR. B TALUKDAR
30	Cont.Cas(C)/89/2020 B/O	JITUL ALI Versus KAILASH CHAND SAMARIA AND 2 ORS.	MRS. R DEVI	MR. K GOGOI
31	Cont.Cas(C)/222/2020 B/O	DURLAV BARUAH Versus JAGADISH PRASAD BRAHMA AND ANR	MR. A K BARUAH	MR. D SAIKIA MR. S BORA MS. R B BORA
32	Cont.Cas(C)/400/2020 FIXED	SANAT KR. SARMA Versus PREETOM SAIKIA AND ANR.	MR. MD S HOQUE MR. M DEKA	SC, SEC. EDU. MS. N PHUKAN
33	Cont.Cas(C)/401/2020 FIXED	BABY SINGHA Versus PREETOM SAIKIA AND 3 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MS. N PHUKAN, SC SEC EDU
34	I.A.(Civil)/1850/2020 in WP(C)/938/2020 WITH WP(C)/938/2020	ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS. ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS MR. K N CHOUDHURY MR H DAS MR. B C DEKA	SC, COTTON UNIVERSITY MR. P D NAIR SC, HIGHER EDU SC, COTTON UNIVERSITY MR. JYOTIRMOY ROY MR. P D NAIR MR. S SARMA MR. C CHAKRAVARTY MR D DAS
35	WP(C)/9474/2019	DR. ANUPAM DAS AND 4 ORS Versus THE COMMISSIONER AND SECRETARY AND 5 ORS	MR H DAS MR. B C DEKA	SC, HIGHER EDU, SC, COTTON UNIVERSITY MR. P D NAIR
36	WP(C)/2357/2020 FIXED	NUR MAHAMMAD Versus THE STATE OF ASSAM AND 3 ORS	MR A A DEWAN	SC, HIGHER EDU MR. U K NAIR MR. A CHETRY MR. MD S HOQUE(R 3) MR. M P SARMA MS U SHARMA
37	WP(C)/4299/2020 FIXED	NOJRUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MS B DAS MR. A T SARKAR MS. R RAHMAN	SC, SEC. EDU. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
7)	DR. B N GOGOI	16-11-2020	To	22-12-2020
8)	MR. D K SHARMA	22-11-2020	To	30-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,23rd November 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH-I AND BAIL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/66/2020	M/S EASTERN ROAD CARRIERS AND 2 ORS. Versus SMT. JENITHA SANGMA AND 6 ORS.	MR. A SARMA MR M K ROY	
2	AB/3149/2020	SABUR ALI Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
ADMISSION				
3	CRP(I/O)/94/2020 CAVT. NO.0335/2020 FIXED	RUPJYOTI DUTTA Versus UTTAM SAUD @ UTTAM CH. SAUD	MR. B D DEKA MR. D DEKA MR. M DAS N CHAUDHURY MR. S A CHAUDHURY	MR. M A SHEIKH MR M H CHOUDHURY MS F INTAZ FOR CAVEATOR MR. K U AHMED
BAIL HEARING (BA)				
4	Bail Appln./1654/2020 FIXED	SAHJAHAN ALI Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
5	Bail Appln./1855/2020 FIXED	JAHANGIR ALOM Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
6	Bail Appln./1901/2020 WITH LCR	HEMONTA NAYAK Versus THE STATE OF ASSAM	MR. M DUTTA	PP, ASSAM
WITH				
7	Bail Appln./2009/2020	ASHOK SAWRA @ SOBAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K DUTTA MR. U K DEKA	PP, ASSAM
8	Bail Appln./2242/2020 FIXED	MINU MIA @ MINU MIAH Versus THE STATE OF ASSAM	MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
BAIL HEARING				
9	AB/2230/2020 FIXED	BAPUTI ALI Versus THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM
10	AB/2485/2020 FIXED	CHATI RAM BARMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. F A HASSAN MR. P S BISWAS	PP, ASSAM

11	AB/2520/2020	RATAN SHIL Versus THE STATE OF ASSAM	MD T AHMED MR. A MOBARAQUE	PP, ASSAM
12	AB/2555/2020 WITH AB/2328/2020(D/O)	SURMAN ALI AND 7 ORS. Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
13	AB/2594/2020 FIXED	AZIM UDDIN SIKDAR Versus THE STATE OF ASSAM	MR. A F N U MOLLAH MD H R AHMED	PP, ASSAM
14	AB/2618/2020 FIXED	DIPAK KUMAR DAS Versus THE STATE OF ASSAM	MRS. R RONGMEI MR. R DEV	PP, ASSAM
15	AB/2891/2020 FIXED	MINTUL ALI @ MINTU AHMED Versus THE STATE OF ASSAM	MR. A GANGULY MR. M HASAN MR T CHHETRI MR D BARMAN	MR. N ALAM MR. M AGARWALLA MR. K BORUAH MR K JAIN PP, ASSAM
16	AB/2897/2020 FIXED	KHABIR UDDIN AHMED @ KHABAR UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MR. N ALI	MR. R MAJUMDAR PP, ASSAM
17	AB/2898/2020 FIXED	ABRAHAM TIRKEY Versus THE STATE OF ASSAM AND ANR.	MS. D GHOSH MR A K MINJ MR SAURADEEP DEY	PP, ASSAM
18	AB/2914/2020 FIXED	RATNESWAR DAS Versus THE STATE OF ASSAM	MR I U CHOUDHURY MR. A AHMED	PP, ASSAM
19	AB/2916/2020 FIXED	JIBESWAR KALITA Versus THE STATE OF ASSAM	DR. B AHMED MR K UDDIN MR. A K AZAD	PP, ASSAM
20	AB/2929/2020 FIXED	DIPA PHUKAN @ DIPA MORAN Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
21	AB/2931/2020 FIXED	AFTAFUR RAHMAN @ BAPPI @ AFTAQUR ZINNAT RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
22	AB/2932/2020 FIXED	SINKU DAS Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
23	AB/2940/2020 FIXED	GANESH SEAL Versus THE STATE OF ASSAM	MR S DAS	PP, ASSAM
24	AB/2959/2020 FIXED	LOHIT DEKA Versus THE STATE OF ASSAM	MR R DHAR	PP, ASSAM
25	AB/2967/2020 FIXED	RAHMAT ALI AND 7 ORS Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR J C BORAH PP, ASSAM
26	AB/2969/2020 FIXED	AYEN ALI MOLLAH Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
27	AB/2973/2020 FIXED	MIR HUSSAIN Versus THE STATE OF ASSAM	MR. N AHMED MR. M ALI MR R A AHMED	PP, ASSAM
28	AB/3027/2020 FIXED	KHALIL UDDIN AND ANR Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
29	AB/3074/2020 FIXED	SAMSUL HOQUE @ SAMSU UDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM
30	AB/3156/2020 FIXED	SOHIDUL ISLAM Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE	PP, ASSAM

FOR HEARING U/O XLI RULE II C.P.C.

31	RSA/187/2019	SHRI BABUL CHANDRA KALITA Versus SRI GANESH CHANDRA GHOSH	MR. B DEKA MR. B P CHANGMAI	MR. A K SARMA MR H J TAMULI MR D KALITA
32	RSA/108/2020	SMTI. BHARATI BORO AND 2 ORS. Versus JADAV CHANDRA ROY MEDHI AND 14 ORS	MR. S P ROY MS. N RAI	
	WITH I.A.(Civil)/1853/2020 in RSA/108/2020	SMTI. BHARATI BORO AND 2 ORS. Versus JADAV CHANDRA ROY MEDHI AND 14 ORS	MR. S P ROY MS. N RAI	
ORDERS				
33	RSA/40/2015 WITH LCR, B/O	MD. SAIJUDDIN and 2 ORS Versus THE STATE OF ASSAM and 4 ORS,	MR.M U MAHMUD MR.S HOQUE MR.H R CHOUDHURY MR.M ALI MR.A RAHMAN	GA, ASSAM(R-1 TO 3) MR. M A SHEIKH (R4, R5) DR. K U AHMED (R4, R5) MR B CHANDA (R4, R5) MR.K I MAJUMDAR (R-5)
34	CRP(I/O)/99/2020	M/S. A.R.INFRA PRIVATE LTD. Versus KHANINDRA KALITA AND 2 ORS	MR A K RAI MS. N RAI	MR. P P DAS (R1, R2) MR. N ALAM MR. R AHMED (R1, R2)
35	I.A.(Civil)/1474/2020 FIXED in CRP(I/O)/68/2019	NARENDRA KANTA DAS Versus SAHABUL ISLAM CHOUDHURY AND 7 ORS	MR. M K MAJUMDAR	MR H R CHOUDHURY
	WITH CRP(I/O)/68/2019 CAVT. NO. 0099/2019	NARENDRA KANTA DAS Versus SAHABUL ISLAM CHOUDHURY AND 6 ORS	MR. A K PURKAYASTHA MR. M K MAJUMDAR MR. S K DAS	MR. B BANERJEE (R1-R5) MR. K N CHOUDHURY MR. A MOBARAQUE (R1-R5) MR H R CHOUDHURY (R1-R5) MR H R CHOUDHURY (R1-R5) FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 23/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2428/2020 FIXED	SANJAY SHAW AND 3 ORS. Versus UNION OF INDIA	MR. S M MOLLAH	SC, DRI
<u>MOTION</u>				
2	AB/2882/2020 FIXED	SHAH ALOM SK @ SHAH ALOM SHEIKH Versus THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM
3	AB/3157/2020 FIXED	KHANDAKAR KHAIRUL ALOM @ KHANDAKAR KHAIRUL ISLAM Versus NATIONAL INVESTIGATING AGENCY	MRS. B GOGOI MR. M K SHARMA	SC, NIA
4	AB/3259/2020	DHUP NATH CHOUDHURY AND 5 ORS Versus THE STATE OF ASSAM	MR K P PATHAK MR. R BORA	PP, ASSAM
<u>PENSION MATTERS</u>				
5	WP(C)/2856/2019	DURGA PRASAD BORAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. M KALITA MR. J HATIMURIA MR. A PHUKAN	MR C BARUAH SC, CO OP SC, AG
6	WP(C)/730/2020	EX-S/350347, HAV/CIPH MAHA SINGH KHATRI Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
7	WP(C)/4502/2020	RADHAGOBINDA SUTRADHAR Versus THE STATE OF ASSAM AND 8 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
<u>BAIL HEARING (BA)</u>				
8	Bail Appln./2199/2020 FIXED	MRINAL KUMAR NATH Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU	PP, ASSAM
WITH				
9	Bail Appln./2097/2020	JUGAMAYA BRAHMA @ JUGAMI BRAHMA Versus THE STATE OF ASSAM	MR. N DUBEY MD S ALI	PP, ASSAM
WITH				
10	Bail Appln./2124/2020	PRIYA NATH GOGOI @ JINTU GOGOI Versus THE STATE OF ASSAM	MR. S R GOGOI MR H BARUAH MR. N K DEKA MRS P R MAHANTA	PP, ASSAM

11	WITH Bail Appln./2125/2020	DILIP GOGOI Versus THE STATE OF ASSAM	MR. S R GOGOI MR H BARUAH MR. N K DEKA MRS P R MAHANTA	PP, ASSAM
12	WITH Bail Appln./2224/2020	MD. ANOWAR ALI Versus THE STATE OF ASSAM	MR. N AHMED MD S I AHMED	PP, ASSAM
13	WITH Bail Appln./2228/2020	JITU MIKIR Versus THE STATE OF ASSAM	MR. B DEKA MR J A KAZI	PP, ASSAM
14	WITH Bail Appln./2433/2020	KAKU MONI NATH Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOU DHURY MR. N G KUNDU	PP, ASSAM
15	Bail Appln./2213/2020 FIXED	MD ASHAD ULLAH @ ASHWAD ULLAH Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
16	Bail Appln./2250/2020 FIXED	PRANJAL NATH Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MS. M BARUAH	PP, ASSAM
17	Bail Appln./2296/2020 FIXED	JITEN GOGOI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
18	Bail Appln./2297/2020 FIXED	DIPOK RAI Versus THE STATE OF ASSAM	MS. S E AHMED MR. D R GOGOI	PP, ASSAM
19	Bail Appln./2300/2020 (SCANNED COPY OF LCR), FIXED	BHUPEN DAS Versus THE STATE OF ASSAM	MS. S E AHMED MR. P J MEDHI	PP, ASSAM
20	Bail Appln./2314/2020 FIXED	RAMESH KR MAHATO @ ROMESH KR MAHATO Versus THE STATE OF ASSAM	MR. M H BARBHUYAN MR. S ISLAM MR A HUSSAIN MR. M R BARBHUIYA	PP, ASSAM
21	WITH Bail Appln./2055/2020	NASIR HUSSAIN Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
22	Bail Appln./2339/2020 FIXED	DINESH HALOI AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
23	Bail Appln./2342/2020 FIXED	HAMANTA KUMAR DAS AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
24	Bail Appln./2360/2020 (SCANNED COPY OF CAE RECORD), FIXED	GOKUL BARUAH Versus THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MR D KALITA	PP, ASSAM
25	Bail Appln./2365/2020 FIXED	KUMAR SANJIT KRISHNA Versus THE STATE OF ASSAM	MR. K N CHOU DHURY MR. P P MEDHI	PP, ASSAM
26	Bail Appln./2438/2020 FIXED	KUMUD CHANDRA GOSWAMI Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KHANIKAR MS. P BORAH	PP, ASSAM
27	Bail Appln./2458/2020 BY STATEMENT	NEEL NAKSHATRA DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS G UDDIN	PP, ASSAM
28	Bail Appln./2463/2020 BY STATEMENT	KAKOLI BUZARBARUAH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. D BORA	PP, ASSAM
<u>BAIL HEARING</u>				
29	AB/713/2020 FIXED	MD. SHAMIM AHMED AND ANR. Versus THE STATE OF ASSAM	MD. A J ATIA MS A H ATIA	PP, ASSAM

30	AB/1301/2020 FIXED	ESHAHAK HASDA Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
31	AB/1874/2020 FIXED	ABDUL KADER JELANI AND 6 ORS. Versus THE STATE OF ASSAM	K U AHMED MR. M HUSSAIN	PP, ASSAM
32	AB/1991/2020 FIXED	SAHABUDDIN @ LUKAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	MS C M DEKA(INFOR) MR. A S TAPADER(INFOR) MR M AHMED(INFOR) PP, ASSAM
	WITH			
33	AB/2836/2020	MOHAMMED SHABAJ AHMED Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MR. I U CHOWDHURY	MS C M DEKA (INFORMANT) MR. A S TAPADER (INFORMANT) MR M AHMED (INFORMANT) PP, ASSAM
34	AB/2066/2020 FIXED	SIDDIQUE ALI AHMED Versus THE STATE OF ASSAM	MR. D SARMAH	PP, ASSAM
35	AB/2401/2020 FIXED	TARUN BASUMATARY Versus THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
36	AB/2405/2020 FIXED	HASINA BEGUM @ HASINA BIBI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. G P CHETIA	PP, ASSAM
37	AB/2449/2020	JOYNAL HOQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
38	AB/2580/2020 FIXED	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
39	AB/2647/2020 FIXED	JATINDRA BISWAS AND 3 ORS Versus THE STATE OF ASSAM	MR. S K ROY MRS. M M ROY MD K RAHMAN MS P M SARMA	PP, ASSAM
40	AB/2828/2020 FIXED	KRISHNA KR. SARMA AND ANR Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. D GOGOI	PP, ASSAM
41	AB/3114/2020 FIXED	PRAKASH AGARWAL Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
42	AB/3117/2020 FIXED	DIGANTA DAS Versus THE STATE OF ASSAM	MR. R BORUAH	PP, ASSAM
		<u>ORDERS</u>		
43	CrI.A./162/2020 WITH LCR 5 FILES	BIJU GOGOI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	PP, ASSAM
	WITH I.A.(CrI.)/373/2020 in CrI.A./162/2020	BIJU GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./209/2020	VARSHA MITTAL AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR. A SARMAH	MR H S KALSI(R 2) MR. I S KALSI(R 2) PP, ASSAM
2	Crl.Pet./568/2020	SAIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
3	Crl.Pet./569/2020	MUZHAR ALI @ MUZHAR SK. AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
4	Crl.Pet./570/2020	TAHIDUL ALAM Versus THE UNION OF INDIA	MR T KALITA MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	SC, NCB
5	AB/3289/2020	ABDUL JALIL ALI AND 2 ORS Versus THE STATE OF ASSAM	MRS P RAI MR H BEZBARUA MR. S J SARMAH	PP, ASSAM
6	AB/3297/2020	ANOWAR ALI AND 9 ORS Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR S AHMED MR K BROOK	PP, ASSAM
7	AB/3298/2020	MUJIBUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. K MOHAMMED	PP, ASSAM
PENSION MATTERS				
8	WP(C)/4653/2017	BHAROTI KALITA Versus THE UNION OF INDIA and 6 ORS.	MR.H K MAHANTA MR T KALITA MR.B DEKA	C.G.C. MR. D C BORAH (R1&2) MR. N J GOGOI (SC, TEA BOARD) MR. N J GOGOI (SC, TEA BOARD) ASSTT.S.G.I.
9	WP(C)/8064/2017 FIXED	MAITREYEE GOSWAMI Versus THE STATE OF ASSAM and 8 ORS.	MR.M DUTTA	GA, ASSAM
10	WP(C)/1435/2019	GITA SIKIDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, FINANCE AND TAXATION GA, ASSAM MR. S AHMED SC, DIMA HASAO

ADMISSION

11	Crl.Rev.P./80/2015 WITH Crl.M.C./239/2015 in Crl.Rev.P./80/2015	SIDDEQUE AHMED and 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR.K AGARWAL(P-1,2&3) DR.B AHMED(P-1,2&3) MR.N HAQUE MR.S K DEORI MRK UDDIN MR.A K AZAD(P-1,2&3) MR.S R BARBHUIYA MR.A U AHMED	MR.D K BHATTACHARYYA(R-2) MR. A K BHATTACHARYYA(R-2) MR.S C BISWAS(R-2) MR.K K BHATTACHARYYA(R-2) MR.A K CHOUDHURY (R-2) MR. E AHMEDR-2 MS.A DEY(R-2) MS.A DAS(R-2) MR. S BISWAS(R-2) PP, ASSAM
		SIDDEQUE AHMED and 2 ORS. Versus THE STATE OF ASSAM and ANR.	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD MR.S R BARBHUIYA	PP, ASSAM
	WITH Crl.M.C./244/2015 in Crl.Rev.P./80/2015	SIDDEQUE AHMED and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR.K AGARWAL DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD MR.S R BARBHUIYA	PP, ASSAM
12	Crl.Rev.P./241/2015 WITH LCR 5 FILES	APURBA GOSWAMI and 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR.D P CHALIHA MR.U K DAS MRS.B D SARMA MR.H GOSWAMI	MR.M KALITA(R-2) MR.N D SARMA(R-2) MR.P THAKURIA(R-2) PP, ASSAM
13	Crl.Rev.P./274/2015	PRASANTA KUMAR SARMA Versus BIKASH HAZARIKA and ANR	MR.K K MAHANTA MS.P BARUAH MR.K SINGHA MR.K M MAHANTA	MR.M K MISRA(R-1) MR.M CHOUDHURY(R-1) MR.B KALITA(R-1) PP, ASSAM MR.P K MUNIR(R-1)
14	Crl.Pet./1319/2019 FIXED	MS. MANASHI PATHAK AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	PP, ASSAM
15	Crl.Rev.P./17/2020 WITH LCR 1 FILE(SCANNED), FIXED	M/S. SHILLONG ISPAT AND ROLLING MILLS Versus THE STATE OF ASSAM	MR. A K SINGH MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
16	Crl.Pet./55/2020 FIXED	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BORA MR. P N GOSWAMI MS. A VERMA MR. I KALITA MR S S TALUKDAR (Amicus Curiae)	GA, ASSAM MR. R SHARMA R SARMAH MR H K NATH MR J BORAH MR. P PHUKAN
	WITH I.A.(Crl.)/61/2020 in Crl.Pet./55/2020	LEENA DOLEY Versus GAURAV UPADHYAY AND 4 ORS	R SARMAH MR H K NATH MR J BORAH	GA, ASSAM MS. M BHATTACHARJEE MR. P N GOSWAMI
17	WITH AB/1275/2020	GAURAV UPADHYAY Versus THE STATE OF ASSAM	MR. A M BORA MR. P N GOSWAMI MS. A VERMA MR. I KALITA MR. K P PATHAK	PP, ASSAM
18	Crl.Rev.P./79/2020	SMTI. JUNU RANI DAS Versus ANKUR DAS	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MD M S ALI MD M S ALI
19	Crl.Rev.P./99/2020	MD. IMRAN ALI Versus ARMINE HUSSAIN	MR. K H KHANDAKAR MR. K M HASSAN MS M Z SHAMIM	MR. S MUNIR MR N AHMED MR. S RANA

BAIL HEARING (BA)

20	Bail Appln./1934/2020 (SCANNED COPY OF CASE RECORD), FIXED	GAGAN PEGU AND 3 ORS. Versus THE STATE OF ASSAM	MR H GUPTA MR F KHAN MR. M C PATIR MS M R ROY MS D BARUAH	PP, ASSAM
21	Bail Appln./2050/2020 (SCANNED COPY OF C.D.), FIXED	TARASING RONGPI Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH	PP, ASSAM
22	Bail Appln./2069/2020 FIXED	ROMIZ UDDIN @ RAMIJ UDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
23	Bail Appln./2285/2020 FIXED	PRAMOD KUMAR Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
24	Bail Appln./2396/2020 FIXED	BACHAN SINGH Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MR. M BASUMATARY	PP, ASSAM
25	Bail Appln./2460/2020 FIXED	MAHAMMAD HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
26	Bail Appln./2467/2020 FIXED	ASKAR ALI Versus THE STATE OF ASSAM	MR. W RAHMAN MS. S RASUL	PP, ASSAM
<u>BAIL HEARING</u>				
27	AB/2625/2020 FIXED	PRASENJIT DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
28	AB/3045/2020 FIXED	MANTU ALI Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR R B ISLAM MR. M ISLAM	PP, ASSAM
29	AB/3050/2020 FIXED	INNAS ALI Versus THE STATE OF ASSAM	MRS. P B HAZARIKA MR. S Ali MR. B S SINGHA	PP, ASSAM
<u>ORDERS</u>				
30	CrI.Rev.P./42/2014 WITH LCR 1 FILE	MD. HASEN ALI Versus THE STATE OF ASSAM	MR.B HUSSAIN MR.S ALIM MRS.M BEGUM MR.D ZAKARIA	PP, ASSAM
31	CrI.Rev.P./29/2015 WITH LCR 4 FILES	FULCHAND ALI Versus THE STATE OF ASSAM and ANR	MR.H DAS MR.H GOGOI	PP, ASSAM
32	CrI.Rev.P./81/2015 WITH LCR 1 FILE	DEBOJIT BARUAH Versus THE STATE OF ASSAM and ANR	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	PP, ASSAM
33	CrI.Rev.P./155/2015 WITH LCR 1 FILE	AKBAR ALI and ANR. Versus THE STATE OF ASSAM AND ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A DEWAN	DR.B AHMED(R-2) MR.N HAQUER-2 MRK UDDIN(R-2) MR.A K AZAD(R-2) MR.S R BARBHUIYA(R-2) PP, ASSAM
	WITH I.A./227/2015 in CrI.Rev.P./155/2015	AKBAR ALI and ANR. Versus THE STATE OF ASSAM AND ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A DEWAN	PP, ASSAM
34	CrI.Rev.P./342/2015	DEBAJIT BORAH Versus THE STATE OF ASSAM AND ANR	MR.S SARMA MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY	PP, ASSAM
	WITH I.A./1606/2015 WITH STAY PTN. in CrI.Rev.P./342/2015	DEBAJIT BORAH Versus THE STATE OF ASSAM AND ANR	MR.S SARMA MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY	PP, ASSAM

35	Crl.Rev.P./112/2018 LCR 4 FILES, B/O	HARSING INGTI Versus THE STATE OF ASSAM AND ANR.	MRS R BEGUM MR. P KATAKI MR M HALOI	PP, ASSAM
36	Crl.Pet./1240/2018	AFTAR UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
37	Crl.Pet./500/2019 WITH OFFICE NOTE	JNANADABHIRAM BAROOAH LAW COLLEGE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. B D GOSWAMI MR. N SARKAR MR. M DEWAN	PP, ASSAM
38	I.A.(Crl.)/825/2019 in Crl.Rev.P./241/2019 WITH Crl.Rev.P./241/2019	MRS. BEGUM BIBI AND ANR. Versus THE STATE OF ASSAM AND ANR. MRS. BEGUM BIBI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. S ROY	PP, ASSAM MR A N AHMED PP, ASSAM
39	Crl.Pet./7/2020 WITH OFFICE NOTE, LCR 1 FILE(SCANNED)	NAYANMONI PATOWARI Versus THE STATE OF ASSAM AND ANR.	MR G CHOUDHURY MS. S KAUSHIK	PP, ASSAM
40	Crl.Rev.P./105/2020 B/O	PURNIMA PATOWARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. M TALUKDAR MS. M TALUKDAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
7)	DR. B N GOGOI	16-11-2020	To	22-12-2020
8)	MR. D K SHARMA	22-11-2020	To	30-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,23rd November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>PENSION MATTERS</u>				
1	WP(C)/5198/2014	RAJ KISHOR KURMI Versus THE UNION OF INDIA and 3 ORS	MR.M J BARUAH	MR.S P CHOUDHURY ASSTT.S.G.I. SC, NIT
2	WP(C)/4780/2016	SMTI PURNIMA DUTTA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR.R SARMA MR. M BHAGABATI MR.A A AHMED MR H TALUKDAR MS.K D SARMAH MSB DEVI MS G BORA MS. D. DAS. MR. R SARMA MR. B KONWAR MR.K P GOGOI	GA, ASSAM SC, AG
3	WP(C)/8349/2019 FIXED	ARCHANA SAIKIA BORMUDOI AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D CHAKRABARTY	GA, ASSAM SC, AG SC, FINANCE
4	WP(C)/3250/2020	CHUNINDRA NATH ROY Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K DEVI MS R P BARUAH	SC, ELEM. EDU MR. S S ROY, GA, ASSAM MR B KAUSHIK, SC, ELEMENTARYEDU. DEPTT.
5	WP(C)/3545/2020	BIMAL CHANDRA MEDHI Versus THE BOARD OF SECONDARY EDUCATION AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. N MAHANTA	SC, FINANCE SC, SEBA
<u>ADMISSION</u>				
6	MFA/28/2020	UNITED INDIA INSURANCE COMPANY LTD. Versus ABDUL GAFUR BARBHUYAN AND 5 ORS.	MR. R C PAUL MS M BHARATI	
	WITH I.A.(Civil)/1928/2020 in MFA/28/2020	UNITED INDIA INSURANCE COMPANY LTD. Versus ABDUL GAFUR BARBHUYAN AND 5 ORS.	MR. R C PAUL MS M BHARATI	
<u>BAIL HEARING</u>				
7	AB/2013/2020	RUSTANA BEGUM BARBHUIYA AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MS ANNA K P	MR. S B LASKAR PP, ASSAM

8	AB/2153/2020 FIXED	AZAHAR ALI SK. @ AJAHAS ALI SK. Versus THE STATE OF ASSAM	MR. D DEKA	PP, ASSAM
<u>ORDERS</u>				
9	MACApp./373/2017 WITH LCR, B/O	SRI MANOJ KUMAR JAIN Versus SMT PAYARI DEVI and 5 ORS	MR. B K JAIN MS A BORBHUYAN	
	WITH I.A.(Civil)/3075/2018 in MACApp./373/2017	SRI MANOJ KUMAR JAIN Versus SMT PAYARI DEVI and 5 ORS	MR. B K JAIN	
10	MACApp./377/2018	SMTI PAYARI DEVI and 4 ORS Versus SRI MANOJ KUMAR JAIN and ANR	MR M BEZBARUAH MR. P K GARODIA MR. B DAS MR. A LAL	MR. A TALUKDAR MR. B K JAIN (R1) MR J JOHN MS. O PHUKAN(R1) MS. J TALUKDAR MS. R DEVI
11	I.A.(Civil)/1945/2018 FIXED in MACApp./496/2018	NEW INDIA ASSURANCE COMPANY LTD Versus BHABESH HAZARIKA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HUJURI MR. M KASHYAP	
	WITH MACApp./496/2018	NEW INDIA ASSURANCE COMPANY LTD Versus BHABESH HAZARIKA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HUJURI MR. M KASHYAP	MR D K KALITA MR. K K PARASAR
	WITH I.A.(Civil)/1943/2018 in MACApp./496/2018	NEW INDIA ASSURANCE COMPANY LTD Versus BHABESH HAZARIKA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HUJURI MR. M KASHYAP	
	WITH I.A.(Civil)/1948/2018 in MACApp./496/2018	NEW INDIA ASSURANCE COMPANY LTD Versus BHABESH HAZARIKA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HUJURI MR. M KASHYAP	
12	MFA/114/2019 WITH LCR	M/S. BARAK VALLEY CEMENTS LTD., Versus UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA MS. L DAS	MR. B SARMA
13	MFA/121/2019 WITH LCR	MAJIBAR RAHMAN AND 3 ORS Versus THE UNION OF INDIA	MR D C K HAZARIKA MS J KALITA	MR. B SARMA SC, NF RLY
14	MFA/150/2019 WITH LCR	INJIL HOSEN Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. B SARMA SC, RAILWAY
15	I.A.(CrI.)/927/2019 AB/1990/2019(D/O) in AB/1990/2019	SAMSUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR M DEKA MR D KALITA	PP, ASSAM
16	I.A.(Civil)/3145/2019 in MFA/9289/2019	M/S NEW INDIA ASSURANCE COMPANY LIMITED Versus MD. MUSTAFA AHMED AND ANR	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	
	WITH MFA/9289/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus MD. MUSTAFA AHMED AND ANR		
17	I.A.(Civil)/240/2020 in MACApp./101/2020	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. RUPONI GANLARI AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./101/2020 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus SMTI. RUPONI GANLARI AND ANR	MS. R D MOZUMDAR	

18 I.A.(CrI.)/255/2020
AB/774/2020(D/O)
in AB/774/2020

MALAYA GHOSH
Versus
BIDYUT DAS AND ANR

MR. S S S RAHMAN
MR. M R SODIAL
MS. M GHOSH

MR. S C BISWAS
MR. P S BISWAS
PP, ASSAM

19 I.A.(Civil)/1741/2020
in MACApp./215/2020

UNITED INDIA INSURANCE COMPANY
LIMITED
Versus
SMTI RANGITA KOTHARI AND 5 ORS

MR. K K BHATRA
MR. R K BHATRA
MR. D BHUYAN

WITH
MACApp./215/2020

UNITED INDIA INSURANCE COMPANY
LIMITED
Versus
SMTI RANGITA KOTHARI AND 5 ORS

MR. K K BHATRA
MR. R K BHATRA
MR. D BHUYAN

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LEAVE NOTE OF ADVOCATES FOR 23/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
7)	DR. B N GOGOI	16-11-2020	To	22-12-2020
8)	MR. D K SHARMA	22-11-2020	To	30-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,23rd November 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2273/2017 FIXED	MADHAB DAS Versus THE STATE OF ASSAM AND 2 ORS	MR.T DEURI MR.S AHMED MS.N GOGOI MR.J RABHA	GA, ASSAM SC, TRANSPORT
WITH				
2	WP(C)/2086/2017	MADHAB DAS Versus THE STATE OF ASSAM and 2 ORS.	MR.T DEURI MS.N GOGOI MR.J RABHA	GA, ASSAM SC, TRANSPORT
3	WP(C)/4022/2017 FIXED	BISHURAM CHAUHAN Versus THE STATE OF ASSAM and 5 ORS.	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR	GA, ASSAM SC, PWD
4	WP(C)/4741/2017 FIXED	MAINA MAZI Versus THE STATE OF ASSAM and 2 ORS.	MR. J P GOGOI	GA, ASSAM MR. S M T CHISTIE SC, AGRI. DEPARTMENT
5	WP(C)/8110/2017 FIXED	RABENDRA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR.R K TALUKDAR MR.H J TAMULI	GA, ASSAM SC, BTC
6	WP(C)/3512/2020 FIXED	BHARAT CH. BARMAN Versus STATE OF ASSAM AND 3 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR T MEELEE	GA, ASSAM
BAIL HEARING				
7	AB/2129/2020	MD. MUSHAHID ALOM @ MD. MOSAHIDUL ALAM Versus THE STATE OF ASSAM	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH	PP, ASSAM
8	AB/2194/2020	INDRAJIT RAY @ INDRA RAY Versus THE STATE OF ASSAM	MR S HOQUE S I AKAND	PP, ASSAM
9	AB/2543/2020	NITUL GOGOI Versus THE STATE OF ASSAM	MR. P K DAS	PP, ASSAM
ORDERS				
10	Cont.Cas(C)/725/2019	SAHADUL HUSSAIN Versus RAJESH KEMPRAI AND 3 ORS.	MR. S BORTHAKUR MR G BOKALIAL MS. P BORAH	MR. D SAIKIA MR. B GOSWAMI MR. B GOGOI MR P NAYAK MS. S CHUTIA MR A CHALIHA MR. P KAKATI

11	I.A.(CrI.)/355/2020 in CrI.Pet./220/2020	SUMER SINGH GAUR Versus HIRANYA BOARA AND 2 ORS.	MR. N DHAR MS. S DASGUPTA	MR D BARUAH PP, ASSAM
	WITH CrI.Pet./220/2020	HIRANYA BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	MR. N DHAR MS. S DASGUPTA PP, ASSAM
	WITH I.A.(CrI.)/392/2020 in CrI.Pet./220/2020	SUMER SINGH GAUR Versus HIRANYA BORA AND 2 ORS.	MR. N DHAR MS. S DASGUPTA	MR D BARUAH PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
7)	DR. B N GOGOI	16-11-2020	To	22-12-2020
8)	MR. D K SHARMA	22-11-2020	To	30-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4339/2020 FIXED	M/S BHARAT SANCHAR NIGAM LIMITED Versus THE UNION OF INDIA AND 2 ORS	MR. V K CHOPRA MR J CHOPRA MS. R BARMAN	SC, GST ASSTT.S.G.I.
ADMISSION				
2	WP(C)/1853/2017 FIXED	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
3	WITH WP(C)/1854/2017	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
4	WP(C)/1860/2017 FIXED	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
5	WP(C)/1861/2017 FIXED	ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
6	WP(C)/6248/2019 B/O	KALPA BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. N D BHUYAN MR. P K MAZUMDAR	SC, WATER RESOURCE
7	WP(C)/6289/2019 B/O	KALPA BORA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N D BHUYAN MR. P K MAZUMDAR	SC, IRRIGATION
8	MACApp./63/2020 BY STATEMENT	KALIA KACHARI Versus UNITED INDIA INSURANCE CO. LTD. AND ANR.	DR R SARMA MR.B K BHATTACHARJEE MRS.P SAHA	
9	WP(C)/771/2020 B/O	SARWARJ AHMED KHAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. J LASKAR MR R DAS	SC, ELEM. EDU GA, ASSAM
10	WP(C)/2647/2020 B/O	UMESH RAJBONSHI Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR D C NATH MS. C KALITA	SC, SEC. EDU. MR R CHAKRAVORTY MR R SHARMA

11	WP(C)/3591/2020 FIXED	ROMJAN ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR G SAROWAR MR. D A KAIYUM	SC, PNRD GA, ASSAM
12	WP(C)/4620/2020 FIXED	RANJAN KUMAR CHAKRAVARTY Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA	SC, SEC. EDU. MR. N DUTTA MR. B D GOSWAMI MR. J M GOGOI
WITH				
13	WP(C)/9081/2019 CAVT. NO. 1213/2019	RANJAN KUMAR CHAKRAVARTY Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. S BORTHAKUR MR. U K DEKA SC, EDU FOR CAVEATOR
ORDERS				
14	I.A.(Civil)/3593/2019 FIXED in WP(C)/5146/2019	ANCHAD JWHALAO BRAHMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR R KALITA MR. R SALOI MS. S NEWAR	SC, FOREST
WITH				
	WP(C)/5146/2019	ANCHAD JWHALAO BRAHMA Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR	SC, FOREST
15	WP(C)/7716/2019 B/O	SWARUP KHERSA Versus THE CHIEF EXECUTIVE MEMBER, N.C. HILLS AUTONOMOUS COUNCIL AND 5 ORS	MR. B BARUAH MS M DEKA MS S HASNU	MR S RAJKUMAR MR. A ROSHID MS. M R DEVI SC, NCHAC
16	Cont.Cas(C)/189/2020 B/O	RABINDRA NATH KONCH Versus PREETOM SAIKIA AND 2 ORS.	MR. K R PATGIRI MS. P CHAKRABORTY	MR. D SAIKIA MR S M T CHISTIE MR A CHALIHA
17	WP(C)/2057/2020 FIXED	BIREN SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR D DEKA	SC, SEC. EDU. MR. S K DAS MR. I ALAM MR. I ALAM MR. S S ROY MR. P BORAH MR. I ALAM, SC, N C T E (R-7) MR D BARMAN
18	WP(C)/2117/2020 FIXED	SHOBA KIKAKARA MANI AND ANR. Versus M/S. GOMUKHI CONSTRUCTION PVT. LTD. AND 4 ORS.	MR. P N GOSWAMI MR. N J KHATANIAR MR. H DAS	

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LEAVE NOTE OF ADVOCATES FOR 23/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
7)	DR. B N GOGOI	16-11-2020	To	22-12-2020
8)	MR. D K SHARMA	22-11-2020	To	30-11-2020